



GOVERNMENT OF JAMMU AND KASHMIR  
**HOME DEPARTMENT**  
Civil Secretariat, Srinagar

**Notification,**

**Srinagar, the 7<sup>th</sup> June, 2018.**

SRO **264** .-Whereas, on 24.04.2008 In-charge camp Amno, Kulgam, lodged a written report in Police Station Qazigund to the effect that based on a specific information a Search operation was launched at village Damjan on NHW at about 0900 hrs. During operation one suspected person, who tried to flee, was apprehended, from whose possession one Chinese Pistol, one magazine of Pistol, 04 Pistol Rounds and one mobile phone were recovered. The person revealed his name as Subzar Ahmad Bhat @ Waza @ Basharat @ Usman S/O Gh Ahmad Bhat R/O Sehpora Kulgam an active terrorist of HM outfit.

Whereas, in this connection case FIR No. 55/2008 u/s 7/25 A. Act 19, 20 ULAP Act was registered and investigation taken up; and

Whereas, during the course of investigation site plan was prepared, seizure memo of recovered arms/ammunition i.e one Chinese Pistol, One Magazine of Pistol, 04 Pistol rounds and one mobile phone was prepared and placed on record as piece of evidence.

Whereas, during further course of investigation on the disclosure of the accused Subzar Ahmad Bhat @ Waza @ Basharat @ Usman S/O Gh Ahmad Bhat R/o Sehpora Kulgam an active terrorist of HM outfit one Sniper rifle and 08 rounds were recovered in a hideout constructed in the house of Gull Mohd Naikoo S/O Ab Rahim Naikoo R/O Such Kulgam and seizure memo was prepared.

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